

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.04.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 1718 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Ansal Housing Ltd. Vs. Samyak Projects Pvt. Ltd.	Vikas Tiwari
2.	I.A. No. 1719 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Alumilite Architecturals Ltd. Vs. Shrikant Studios Pvt. Ltd.	Rachitta Rai
3.	I.A. No. 1712 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Jushya Realty Pvt. Ltd. Vs. Ninety Properties Pvt. Ltd.	Sonia Dube
4.	I.A. No. 1720 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Clementia Mining Pvt. Ltd. Vs. Registrar of Companies of NCT of Delhi & Anr.	Manoj Kumar
5.	I.A. No. 1721 of 2023 in I.A. No. __ of 2023 in Comp. App. (AT) (Ins) No. 729 of 2020	Financial Creditors of Amtek Auto Ltd. Vs. Union Bank of India	Sanjay Bhatt
6.	I.A. No. 1726 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Venugopal Dhoot Vs. Divyesh Desai	Amir Arsiwala

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By order
-sd/-
Assistant Registrar